

**Central Administrative Tribunal
Principal Bench, New Delhi.**

**TA-19/2011
MA-3602/2012**

New Delhi this the 26th day of August, 2016.

**Hon'ble Sh. Shekhar Agarwal, Member (A)
Hon'ble Sh. Brahm Avtar Agrawal, Member (J)**

Subhash Chander Gupta,
Flat No. 335-A, C-4B,
Janakpuri, N.Delhi-58. **Applicant**

Versus

Municipal Corporation of Delhi.
Through, Commissioner, M.C.D,
Town Hall, Delhi. **Respondent**

(By Advocate : Sh. R.K. Jain)

ORDER (ORAL)

Mr. Shekhar Agarwal, Member (A)

None for the applicant.

It is seen that there has been no appearance on behalf of the applicant since last three dates. On the last date, it was also submitted by the learned counsel for the respondents that the applicant has unfortunately expired during the pendency of this petition. In view of the above, this TA is dismissed in default for non-prosecution.

**(Brahm Avtar Agrawal)
Member (J)**

**(Shekhar Agarwal)
Member (A)**

/ns/